CORRIGENDUM TO POST OFFER PUBLIC ANNOUNCEMENT DATED 28 APRIL 2011 TO THE EQUITY SHAREHOLDERS / BENEFICIAL OWNERS OF

IL&FS ENGINEERING AND CONSTRUCTION COMPANY LIMITED

(FORMERLY KNOWN AS MAYTAS INFRA LIMITED)

Registered Office: 6-3-1186/5/A, III Floor, Amogh Plaza, Begumpet, Hyderabad - 500016, India. **Tel:** +91-40-4040 9333; **Fax:** +91-40-2340 1107, +91-40-2341 8501

This Corrigendum ("**Corrigendum**") to the post offer public announcement dated 28 April 2011 ("Announcement") is being issued by Edelweiss Capital Limited ("**Manager to the Offer**"), for and on behalf of SBG Projects Investments Limited (hereinafter referred to as the "**Acquirer**") along with Skylight Investments (Mauritius) Limited, Infrastructure Leasing & Financial Services Limited and IL&FS Financial Services Limited (hereinafter collectively referred to as Persons Acting in Concert with Acquirer or "**PACs**") with respect to the Offer to the equity shareholders of IL&FS Engineering And Construction Company Limited ("**Target Company**") pursuant to and in compliance with Regulation 10 and 11(1) and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendment thereto (the "**SEBI (SAST) Regulations**").

The number of Shares acquired in the Offer by the Acquirer & PACs was inadvertently mentioned in the Announcement as 14,565,573 Shares instead of 14,563,755 Shares. Consequential changes relevant to the Announcement are given below:

		As per the Announcement		Revised as per the Corrigendum	
6.	Details of the acquisition:				
S. No.	Item	Actual		Actual	
v.	Shares acquired in the Offer by the Acquirer & PACs (No. & %)	14,565,573 (18.83%) [2,4]		14,563,755 (18.82%) [2,4]	
vi.	Size of the Offer (No. of shares multiplied by offer price per share)	Rs 3,024,249,921.99 (including interest of Rs. 11.91 per Share)		Rs 3,023,872,450.65 (including interest of Rs. 11.91 per Share)	
viii.	Post Offer shareholding of the Acquirer (No & %)	25,060,790 (32.39%) [2]		25,059,881 (32.39%) [2]	
ix.	Post Offer shareholding of the PACs (No & %)	26,743,540 (34.57%) [2]		26,742,631 (34.56%) [2]	
x.	Pre & post Offer shareholding of public (No & %)[5]	**Pre offer**	**Post offer**	**Pre offer**	**Post offer**
		55,590,401	50,626,485	55,590,401	50,627,394
		(71.85%)	((65.43%) [2]	(71.85%)	(65.44%)[2]

This Corrigendum should be read in conjunction with the Announcement. Unless otherwise specified, capitalized terms used but not defined herein shall have the same meaning as ascribed to it in the Letter of Offer.

The Acquirer, PAC along with their respective Board of Directors accept, severally and jointly, responsibility for the information contained in this Corrigendum and for the fulfillment of obligations of the Acquirer and PAC laid down in the SEBI SAST Regulations.

This Corrigendum would also be made available on SEBI's website at www.sebi.gov.in

Issued on behalf of the Acquirer and PACs by the Manager to the Offer

MANAGER TO THE OFFER	ADVISOR TO INFRASTRUCTURE LEASING & FINANCIAL SERVICES LIMITED:
Edelweiss Ideas create, values protect **Edelweiss Capital Limited** 3rd Floor, Express Towers, Nariman Point, Mumbai – 400 021, India **Tel:** +91–22– 4086 3535; **Fax:** +91–22– 4086 3610 **E-mail:** project.marsh@edelcap.com **SEBI Regn:** INM0000010650 **Contact Person: Mr. Sumeet Lath/Mr. Jibi Jacob**	SBI Capital Markets Limited **SBI Capital Markets Limited** 202 Maker Tower 'E', Cuffe Parade, Mumbai – 400 005 **Tel:** +91-22-2217 8300 **Fax:** +91-22-2218 8332

Dated: 05 May, 2011

Place: Mumbai

15 x 16